Annexure-8
Name of the corporate debtor: Jagtar Singh & Sons Hydraulics Pvt. Ltd.; Date of commencement of CIRP: 23-11-2021; List of creditors as on: 17-01-2022
List of operational creditors(Other than Workmen and Employees and Government Dues)

SI.	Name of	Details of claim		Details claim admitted						Amount of	Amount of	Amount	Amount of	Remarks,if any
No.	creditor	Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of	contingent	any mutual	of claim	claim under	
		receipt	claimed	of claim	of	covered	covered by	related	voting	claim	dues, that	not	verification	
				admitted	claim	by	guarantee	party?	shere		may be set-off	admitted		
						security			in CoC					
						interest								
1	Taxone Services	7th Jan 2022	400,991.00	400,158.00	OC -	0	0	no	NA	0	0	833.00	0.00	The balance due to OC as per books of CD as
	Private Limited				Other									on 31.3.2019 was Rs 145,610. However we
					than									have relied upon the settlement agreement
					Workm									between CD & OC dated 20th May 2019,
					en and									alongwith ledger of OC and the bills submitted
					Employ									to RP for determining the claim. The Intt.
					ees and									@18% for delay period has been allowed as
					Govern									per terms of the payments mentioned on
					ment									Invoice of OC
					Dues									